

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 36 OF 2017**

**Dated: 22<sup>nd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Tamil Nadu Generation & Distribution Corporation Ltd. .... Appellant(s)  
Vs.  
M/s Ambika Cotton Mills Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. S.Vallinayagam

Counsel for the Respondent(s) : Mr. Kumar Mihir

**ORDER**

List the matter for hearing on **21.10.2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/mkj*